

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT – IV

ITEM No. 2

IA No.- 2177/ND/2021 in IB- 2721/ND/2019

IN THE MATTER OF:

Sumita Gogoi Hazarika Straight Edge ... Applicant/Petitioner
Contracts Pvt. Ltd.

Vs

Three C Shelter Pvt. Ltd. ... Respondent

Order under Section 9 of IBC.

Order delivered on 11.05.2021

Coram:

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant :
For the RP : Mr. Sanjay Bhatt, Adv.
For the Respondent :

ORDER

IA No. 2177/ND/2021:

Application in form of report filed by RP in pursuance of the order passed by this Bench on 11th March 2021 to file the status of the claims of two claimants namely Oasis Suppliers Pvt. Ltd. whose application is IA No. 340/ND/2021 and the other is Orris Infrastructure Pvt. Ltd whose application is IA No. 364/ND/2021. Learned Counsel for RP states that detailed report with respect to rejection of both the claims is placed on record. The report is taken on record with all just exceptions. Registry is directed to place this report along with IA No. 340/ND/2021 and IA No. 364/ND/2021.

IA is disposed of.

**Sd/-
SUMITA PURKAYASTHA
MEMBER (T)**

**Sd/-
DR. DEEPTI MUKESH
MEMBER (J)**

